

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 29/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Canara Bank -Vs- Grids Steel & Alloys Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Jaish Joshi, Adv.

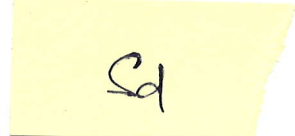
For Respondent (s)

Mr. S. S. Mohanty, Adv.
Mr. Jeanie Mohanty, Adv.
Mr. Anshuman Bal, Adv.

ORDER

Both sides counsel present. On request of the respondent side, matter adjourned to 20.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)